

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).39980/2012

(From the judgement and order dated 24/08/2012 in ITA No.112/2004 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

JUSTICE G.K. MATHUR (RETD.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR

Respondent(s)

(With prayer for interim relief)

Date: 14/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Pradeep Kumar Mathur, Adv.
 for Ms. Laxmi Arvind, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Call after four weeks.

	[Charanjeet Kaur]		[Kusum Gulati]	
Court Master	Court Master			